

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

18

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : CP/6/2017

NAME OF THE APPLICANT : PANCHURA ESTATES LTD

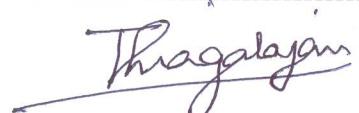
UNDER SECTION : 14(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

M. R. THIAGARAJAN

PCS  
for Applicant Petitioner

  
9443720540

ORDER

Shri M R Thiagarajan, PCS, appearing on behalf of petitioner present and stated that for the purpose of converting from public to private limited company all formalities are complete including the publication in the newspaper, both in English and one in local language. He also submitted that ROC has sent no objection to the Tribunal, but the same is not found in the record. He is directed to provide a copy of the same by the next date of hearing. Put up on 14.02.2017 at 10.30 A.M.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)